

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 193 of 2015

Dated: 12th December, 2018

In the matter of:

KKK Hydro Power Ltd.

Versus

Himachal Pradesh State Electricity Board & Ors.

...Appellant(s)

...Respondent(s)

ORDER

The Bench did not assemble today.

As agreed by the learned counsel appearing for the parties, list the matter on **28.01.2019.**

PS/Court Master/PA

vt/pk